

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:3142

ANSWERED ON:10.12.2001

NATIONAL COMMISSION ON CATTLE

A. VENKATESH NAIK;CHANDRA NATH SINGH;GADDE RAMAMOCHAN;M.V.V.S MURTHI;NAMDEO HARBAJI
DIWATHE;SADASHIVRAO DADOBA MANDLIK

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government propose to set up the National Commission on Cattle;
- (b) if so, the terms and reference of the Commission;
- (c) whether Commission has given any recommendation so far;
- (d) if so, the details thereof; and
- (e) the action taken/being taken by the Government thereon?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV)

(a) & (b): Yes, Sir. the National Commission on Cattle has already been set up with the Terms of Reference as per Annexure `A`.

(c): No, Sir.

(d) & (e): Question does not arise.

Annexure-A

Reply to Part (b) of Lok Sabha Unstarred Question No.3142

TERMS OF REFERENCE OF THE NATIONAL COMMISSION ON CATTLE

- a) To review the relevant laws of the land (Centre as well as States) which relate to protection, preservation, development and well being of cow and its progeny and suggest measures for their effective implementation.
- b) To study the existing provisions for the maintenance of Goshalas, Gosadans, Pinjarapoles and other organisations working for protection and development of cattle and suggest measures for making them economically viable.
- c) to study the contribution of cattle towards the Indian economy and to suggest ways and means of organising scientific research for maximum utilisation of cattle products and draught animal power in the field of nutrition and health, agriculture and energy, and to submit a comprehensive scheme in this regard to the Central Government.
- d) to review and suggest measures to improve the availability of feed and fodder to support the cattle population.